

Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

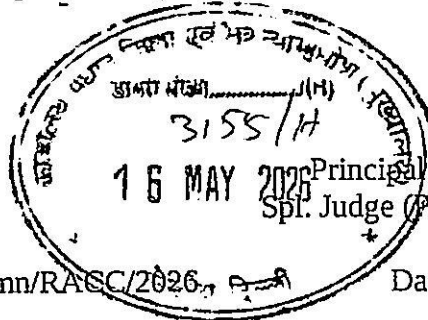
ORDER

The following posting/transfer is hereby made in official exigency with immediate effect :

S. No	Name of Officials (Sh./Ms.)	From	To
1.	Anil Kumar EC : 90219/90577705	Chowkidar in Administration Branch, RACC	Chowkidar in Caretaking Branch, RACC

**Note:**

1. Sh. Manish Malhotra, Senior Judicial Assistant, E.C. 12487 presently posted as Branch Incharge, Pool Car Section and Vigilance & Litigation Branch is hereby directed to look after the work of Branch Incharge, Leave Section & Hindi Section, Rouse Avenue Court Complex, New Delhi in addition to the work already assigned to him. Further, he is also designated as Nodal Officer, Sexual Harassment Committee, RACC, New Delhi
2. Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.



(DINESH BHATT)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RACC, New Delhi

6345-6356/D

No.: \_\_\_\_\_ /F.7/P&T/Admn/RACC/2026, पंजाबी

Dated, Delhi the 15/05/2026  
17.05.10 PM.

Copy forwarded for information and necessary action to:---

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III, Central District, THC, Delhi.
4. The concerned officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P, Personal File, Admin.-II & III, THC, Delhi.
8. Dealing Official Layers & ACR Cell, Central, THC are directed for necessary updation of records as per rules.
9. The Website Committee, THC, Delhi for uploading.
10. Leave Section, RACC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RACC, New Delhi